

C.A.No. 8299 OF 2002
ITEM No.1

Court No. 7

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 3 In Civil Appeal No.8299/2002

M/S. NATIONAL TEXTILE CORPN., BANGALORE

Appellant (s)

VERSUS

MYSORE MILLS JANATHA KARMIK SANGHA(REG.)

Respondent (s)

(With Appln(s). for clarification/modification of court's order dated 9.12.2002)(For Final Disposal)

Date : 22/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant (s) Mr.Rajesh Mahesh,Adv.
Mr. R.C. Kohli,Adv.

For Respondent (s) Mr. M.M. Kashyap,Adv.

UPON hearing counsel the Court made the following
O R D E R

The matter is adjourned by three weeks for filing rejoinder affidavit.

(Usha Bhardwaj) (Madhu Saxena)
P.S. To Registrar COURT MASTER